

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No: 818 of 92

Transfer Application No:

DATE OF DECISION: 16.12.1994

D.J. Niley Petitioner

Advocate for the Petitioner

Versus

U.O.I. & Ors. Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri Justice M.S.Deshpande, Vice Chairman

The Hon'ble Shri

- To be referred to the Reporter or not? *no*
- Whether it needs to be circulated to other Benches of the Tribunal? *no*



V.C.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

O.A. NO. 818/92

DATTATRAYA JAGANNATH NILEY

..APPLICANT

V/s

Union of India through  
the Secretary, Min. of Defence  
North Block, New Delhi 110011

..Respondents

Coram: Hon.Shri Justice M.S.Deshpande, V.C.

ORAL JUDGMENT:

DATED: 16.12.1994

(Per: M.S.Deshpande, Vice Chairman)

The legal representative of the applicant by her letter dated 5.12.94 has informed that the applicant died on 22.6.1993 and she does not wish to proceed with the present application.

There is no appearance for the respondents.

The O.A. is disposed of as abated.



(M.S.Deshpande)  
Vice Chairman